



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

TA No. 62/4480/2020

Tuesday, this the 16th day of November, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)

Nazir ud din Din Khawja aged 48 years, S/o Khawja Mohd Joo R/o Bemina Srinagar.

.....Applicant

(Advocate: Mr.Azhar Ul Amin)

Versus

1. State of Jammu & Kashmir through Chief Secretary, Civil Sectt, Srinagar/Jammu.
2. Commissioner/Secretary to Govt. General Administration Department Civil Sectt. Srinagar/Jammu.
3. Commissioner Secretary to Govt. Public Works Department, Civil Sectt., Srinagar/Jammu.
4. Shri Daleep Bazaz, Superintending Engineer, ERA, J&K.
5. Shri Suresh Kumar Pandit, Superintending Engineer, PMGSY, Leh.
6. Shri Sudhir Kumar Shah, Superintending Engineer, Police Housing Corporation, S. No. 4 to 6 C/o Commissioner/Secretary to Govt. Public Works (R&B) Deptt. Civil Sectt., Srinagar/Jammu.

.....Respondents

(Advocate: Mr. Amit Gupta, Id. AAG)

O R D E R**Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

1. Learned counsel for the applicant submits that he has no instructions in the case.
2. Accordingly, in view of the submission of the learned counsel for the applicant, the OA is dismissed for want of prosecution.

**(Mohd. Jamshed)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

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